Declaration of Assets and Liabilities

Year 2023-24

I HARSH PRATAP SINGH, son of PRATAP JAGDISH SINGH ,Aged 28 years,

belonging to **BLAS** service and presently working as **SECTION OFFICER** give herein below the

details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	No.		Spouse Name(S) SHALINI	Dependant-1 Name- Renu Kumari	Dependant-2 Name-	Dependant-3 Name-	
	(i)	Cash	25,000/-	25,000	NIL	NIL	NIL	
To JH	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	saving a/c- 60,000/-	25,000	NIL	NIL	NIL	
8/04/24 993 12/24	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
12/24	-(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL	
	(v)	Motor Vehicles (details of make, etc.)	Honda Activa iSmart 2023 model	NIL	NIL	NIL	NIL	
	(vi)	Jewelry (give details of weight and value)	Diamond-4 gm Gold-200gms	Diamond-4 gm Gold- 400gms Silver-400 gms	NIL	NIL	NIL	
	(vii)	Other assets, such as values of claims / interests	mobile, laptop, iPad,fridge, furniture items and house holds.	mobile, laptop,washi ng machine and other house holds.	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee

e of the employee

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HUF	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HUF	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat in under construction apartment, Harnichak,Patna 1530 sq ft Area, Val: 44,40,000 rs	NIL	NIL	NIL	NIL
v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding		
(a)	(i) Loans from Banks	LIC HFL Housing Loan	as on 14.02.2023 25,30,000		
	(ii) Loans from financial institutions	HDFC Personal Loan	6,90,000		
	(iii) Government Dues:	NIL	NIL		

Hoof 4/01/29

	(iv) Property Tax	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year	Filled tax return for F.Y. 2023-24 PAN- FRJPS4499L	NIL
	(f) Other dues, if any	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(a) dues to departments dealing with government accommodation	52.	The WS define

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	110146508564									
Gender	:-	М	M (M/F)						M. Dat.	
Date of Birth	:-	3	1	0	1	1	9	9	6	DD/MM/YYYY)
Class/Group	:-		В] (A,	/B/C)					
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		MADHEPURA						1 124		
										4/20/24/02/24
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I hereby declare that the above details are true to the best of my knowledge and belief.

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Name of Employee: HARSH PRATAP SINGH

Place: PATNA

Designation:

SECTION OFFICER

Date: .07/02/2024

Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.